

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/35(CHE)2023

NAME OF THE PETITIONER : The Bank of Baroda Ltd

NAME OF THE RESPONDENT(S) : Dinesh Kothari

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Sri Arvind A.S, Ld. Counsel for the Petitioner.

Sri AM Elango, Ld. Counsel for the IRP.

Sri Ashwin Ramanth, Ld. Counsel for the Respondent/Personal Guarantor.

One week time is sought and granted to file the reply. Rejoinder, if any, be filed within **two weeks** thereafter.

List the petition for hearing on **19.08.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**